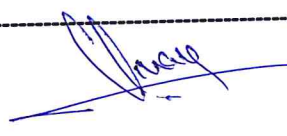



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 40/BB/ 17	-	For hearing	Rule-6 of I&B	Jagan Pampapathy Vs Wipro Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
2 -	Vinay N for Jagan Pampapathy (9886691331)	Respondent	
2	Nitya Kalyani For Keystone Partners (9886548290)	Petitioner	

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. Both the Counsels requested time. List it on 04/01/2018.

  
**Member (T)**

  
**Member (J)**